

Rep. by Act 58 of 1960, S. 2 & Sec. 1 (with 26.12.60)

**THE PROVISIONAL COLLECTION OF TAXES
(TEMPORARY) AMENDMENT ACT, 1957**

No. 12 OF 1957

[27th May, 1957]

**An Act to amend the Provisional Collection of Taxes Act, 1931
for a temporary period.**

BE it enacted by Parliament in the Eighth Year of the Republic
of India as follows:—

Short title.

1. This Act may be called the Provisional Collection of Taxes
(Temporary Amendment) Act, 1957.

Temporary
amendment
of sections
4 and 5, Act
16 of 1931.

2. Where a Bill introduced in Parliament during the period
commencing on the 15th day of May, 1957, and ending with the 31st
day of December, 1957, contains a declared provision as defined in
section 2 of the Provisional Collection of Taxes Act, 1931, sections 4
and 5 of that Act shall have effect in relation to such Bill as if for
the words "sixtieth day" in clause (c) of sub-section (2) of section 4
and in sub-section (1) of section 5, the words "one hundred and
twentieth day" had been substituted.